

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No. 129 of 2020 (SZ)

Mr. L. Sambath  
S/o. Leela Segar  
No.26, O Block,  
ThiyaguMudaliar Nagar,  
Mudaliarpet,  
Puducherry - 605 004  
Mob No. 90477 77251  
Email ID: samvel80@yahoo.co.in

...Applicant

Vs

1. The Member Secretary,  
Puducherry Pollution Control Committee  
III Floor, PHB Building, Anna Nagar  
Puducherry - 605005.  
Ph No. 0413 220 1256  
Email ID: ppcc.pon@nic.in  
And 3 others

...Respondents

SI. No.	DESCRIPTION	PAGE NO
1	AFFIDAVIT BY FIRST RESPONDENT	1 to 4
2	VAKALAT	

Tmt. A. Sathyabhama  
Advocate  
Plot No. 18, 2<sup>nd</sup> Avenue Main Road  
Thiruvalluvar Nagar, Thiruvanmiur  
Chennai – 14.

COUNSEL FOR  
FIRST RESPONDENT

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No. 129 of 2020 (SZ)

Mr. L. Sambath  
S/o. Leela Segar  
No.26, O Block,  
ThiyaguMudaliar Nagar,  
Mudaliarpet,  
Puducherry - 605 004  
Mob No. 90477 77251  
Email ID: samvel80@yahoo.co.in

...Applicant

Vs

1. The Member Secretary,  
Puducherry Pollution Control Committee  
III Floor, PHB Building, Anna Nagar  
Puducherry - 605005.  
Ph No. 0413 220 1256  
Email ID: ppcc.pon@nic.in

2. The Secretary,  
Local Administration Department,  
Chief Secretariat Building,  
Govt. of Puducherry  
Ph No. 0413 233 3326  
Email ID: secypower.pon@nic.in

3. The Commissioner,  
Puducherry Municipality,  
KambanKalaiararam  
Bussy street, Puducherry – 605 001.  
Ph No. 0413 2200812  
Email ID: comrpm.pon@nic.in

4. Kandhan S./o. Sathiyarasu  
No.75, Veerampattinamsalai,  
Ariankuppam, Puducherry-605007  
Phone: Not Available  
Email: Not Available  
Thattanchavady, Puducherry.

... Respondents

  
**MEMBER SECRETARY**  
PUDUCHERRY POLLUTION  
CONTROL COMMITTEE  
PUDUCHERRY.

## AFFIDAVIT BY FIRST RESPONDENT

I, Smitha.R, IAS, D/o Thiru. Raghunathan Nair aged 54 years, working as Director in the Department of Science, Technology & Environment, Government of Puducherry and Member Secretary in the Puducherry Pollution Control Committee (PPCC), Puducherry do hereby solemnly affirm and sincerely state as follows based on the official records that is placed before me:

1. I respectfully submit that, in the matter of this Application, this Hon'ble National Green Tribunal, Southern Zone, Chennai vide its orders dated 15.09.2021 and 06.10.2021 directed the Puducherry pollution Control Committee to file a report regarding the source of contamination and also the remedial measures to be taken for the purpose of improving the water quality in the Murungapakkam (Velrampet) and Olandai Lakes.
2. I respectfully submit that, the Puducherry Pollution Control Committee has taken water samples at two locations each from Murungapakkam(Velrampet) and Olandai Lakes on 04.08.2020, 10.11.2020,15.03.2021,28.07.2021 and 11.10.2021. Further both the lakes are inspected on 06.11.2021 by the Officials of Puducherry Pollution Control Committee.
3. I respectfully submit that, in compliance to the orders dated 15.09.2021 and 06.10.2021 of this Hon'ble Tribunal, a report regarding the source of contamination and also the remedial measures to be taken for the purpose of improving the water quality in the Murungapakkam (Velrampet) and Olandai Lakes is placed in **Annexure-I**, based on the analytical reports and observations made during the inspection and CPCB Indicative guidelines for restoration of water bodies,

  
**MEMBER SECRETARY**  
**PUDUCHERRY POLLUTION**  
**CONTROL COMMITTEE**  
**PUDUCHERRY.**

4. I most respectfully pray that this Hon'ble Tribunal may be pleased to consider the above report and pass further orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case.

Solemnly affirmed at Puducherry  
on this the 9<sup>th</sup> day of November,  
2021 and signed her name  
in my presence

  
MEMBER SECRETARY  
PUDUCHERRY POLLUTION  
CONTROL COMMITTEE  
PUDUCHERRY,

Before Me

  
M. SIVAPRAKASH, B.L.  
ADVOCATE & NOTARY PUBLIC  
Govt. of India  
Regd. No. 7933/2010  
NO 6, IIIrd CROSS, ILANGO NAGAR  
PUDUCHERRY - 715 011  
M.S.N. 780/9)

#### VERIFICATION

Verified at Puducherry on 9th<sup>th</sup> day of November, 2021 that the contents of my above affidavit are true and correct to my knowledge and no part of this is false and nothing material facts or particulars have been concealed therefrom.

  
MEMBER SECRETARY  
PUDUCHERRY POLLUTION  
CONTROL COMMITTEE  
PUDUCHERRY,

Respondent 1